

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

23.04.2009

OA No.174/2008

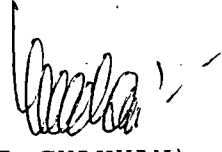
Mr. Shailendra Shrivastava, counsel for applicant
Mr. C.B.Sharma, proxy counsel for
Mr. Anupam Agarwal, counsel for respondents

Heard the learned counsel for the applicant.

The learned counsel for the applicant submits
that in view of the subsequent development, this OA
has become infructuous.

In view of the submission made by the learned
counsel for the applicant, the OA is disposed of as
having become infructuous.

Interim relief granted 13.5.2008 shall stand
vacated.


(M. L. CHAUHAN)
Judl. Member

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